

FORMA
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation
Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
YOGI DYEING LIMITED

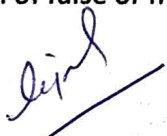
1	NAME OF CORPORATE PERSON	YOGI DYEING LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	05/04/1999
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies-Chandigarh
4	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U18201PB1999PLC022429
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	86-88 Mahavir Industrial Colony Tajpur Road ,Ludhiana
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19 TH January 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Rajesh Kumar Loomba Regdno.IBBI/IPA-002/IP-N00170/2017-18/10440 Office :K-208,Kismat Complex ,G.T.Road,Miller Ganj ,Ludhiana-141003,Mobile :9216510901 Email:yogidyeingvl@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	18 th February 2022

Notice is hereby given that the M/s. YOGI DYEING LIMITED has commenced voluntary liquidation on 19th January 2022 .

The stakeholders of M/s. YOGI DYEING LIMITED are hereby called upon to submit a proof of their claims, on or before 18th February 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Rajesh Kumar Loomba

Regd. Insolvency Professional

Regd no. IBBI/IPA-002/IP-N00170/2017-18/10440

Date: 20.01.2022

Place: Ludhaina

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
YOGI DYEING LIMITED**

1.	Name of Corporate Person	YOGI DYEING LIMITED
2.	Date of incorporation of corporate Person	05/04/1999
3.	Authority under which corporate Person is incorporated / Registered	Registrar of Companies – Chandigarh
4.	Corporate identity number/limited liability identity number of corporate person	U18201PB1999PLC022429
5.	Address of the registered office & principal office (if any) of corporate person	86-88 Mahavir Industrial Colony Tajpur Road, Ludhiana.
6.	Liquidation commencement date of the corporate person	19th January 2022
7.	Name, Address, E Mail Address, Telephone Number and the Registration Number of the Liquidator	Rajesh Kumar Loomba Regd no. IBBI/IPA-002/IP-N00170/2017-18/ 10440 Office :K-208,Kismat Complex, G.T. Road, Miller Ganj, Ludhiana-141003, M. : 9216510901, Email : yogidyeyngvl@gmail.com
8.	Last Date for submission of claims	18th February 2022

Notice is hereby given that the M/s.YOGI DYEING LIMITED has commenced voluntary liquidation on 19th January 2022 The stake holders of M/s.YOGI DYEING LIMITED are hereby called upon to submit a proof of their claims, on or before 18th February 2022 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Date : 20.01.2022

Rajesh Kumar Loomba, Regd. Insolvency Professional

Place : Ludhiana

Regd no. IBBI/IPA-002/IP-N00170/2017-18/10440

ਫਾਰਮ ਏ ਜਨਤਕ ਘੋਸ਼ਣਾ

ਇਨਸੋਲਵੈਂਸੀ ਅੰਡ ਬੈਂਕਰਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਸਵੇਇੰਡਕ ਲਿਕੁਡੇਸ਼ਨ ਪ੍ਰਕਿਰਿਆ) ਰੈਗੂਲੇਸ਼ਨ, 2017 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 14 ਅਧੀਨ)
ਯੋਗੀ ਡਾਈਗ ਲਿਮਟਿਡ ਦੇ ਸਟੇਕ ਹੋਲਡਰਾਂ ਦੇ ਧਿਆਨ ਹਿੱਤ

1.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦਾ ਨਾਂ	ਯੋਗੀ ਡਾਈਗ ਲਿਮਟਿਡ
2.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦੇ ਸਥਾਪਿਤ ਹੋਣ ਦੀ ਮਿਤੀ	05/04/1999
3.	ਅਧਿਕਾਰ ਜਿਸਦੇ ਅਧੀਨ ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਸਥਾਪਿਤ/ਰਜਿਸਟਰਡ	ਰਜਿਸਟਰਾਰ ਆਫ ਕੰਪਨੀਜ਼ - ਚੇਡੀਗੜ੍ਹ
4.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦਾ ਕਾਰਪੋਰੇਟ ਸਨਾਖਤ ਨੰਬਰ/ਲਿਮਟਿਡ ਦਫਤਰੀ ਸਨਾਖਤ ਨੰਬਰ	U18201PB1999PLC022429
5.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦੇ ਰਜਿਸਟਰਡ ਦਫਤਰ ਅਤੇ ਮੁੱਖ ਦਫਤਰ ਦਾ ਪਤਾ (ਜੇ ਕੋਈ ਹੈ)	86-88 ਮਹਾਵੀਰ ਇੰਡਸਟੀਅਲ ਕਲੋਨੀ ਤਾਜਪੁਰ ਰੋਡ, ਲੁਧਿਆਣਾ
6.	ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਲਿਕੁਡੇਸ਼ਨ ਦੀ ਮਿਤੀ	19th January 2022
7.	ਨਾਂ, ਪਤਾ, ਈ-ਮੇਲ ਪਤਾ, ਫੋਨ ਨੰਬਰ ਅਤੇ ਲਿਕੁਡੇਟਰ ਦਾ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ	ਰਾਜੇਸ਼ ਕੁਮਾਰ ਲੁੱਬਾ, ਰਜਿ. ਨੰ. IBBI/PA-002/IP-N00170/2017-18/10440 ਦਫਤਰ : ਕੋ-208, ਕਿਸਮਤ ਕੰਪਲੈਕਸ, ਜੀ.ਟੀ. ਰੋਡ, ਮਿਲਰ ਗੇਜ, ਲੁਧਿਆਣਾ 141003, ਮੋ: 9216510901, ਈਮੇਲ : yogidyeingvi@gmail.com
8.	ਦਾਅਵਾ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ	18th February 2022

ਨੋਟਿਸ ਜਾਰੀ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਫੋਨਵੇਲ ਇੰਟਰਪ੍ਰਾਈਜਿਜ ਪ੍ਰਾ. ਲਿਮ. ਨੇ ਸਵੇਇੰਡਕ ਨਾਲ 19 ਜਨਵਰੀ 2022 ਨੂੰ ਲਿਕੁਡੇਸ਼ਨ ਸ਼ੁਰੂ ਕੀਤਾ ਹੈ। ਮੈਂਸ: ਯੋਗੀ ਡਾਈਗ ਲਿਮ. ਦੇ ਸਟੇਕਹੋਲਡਰਾਂ ਨੂੰ ਆਪਣੇ ਦਾਅਵਿਆਂ ਦੇ ਸਬੂਤ 18 ਫਰਵਰੀ 2022 ਨੂੰ ਜਾਂ ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਲਿਕੁਡੇਟਰ ਦੇ ਆਈਟਮ ਨੰ. 7 ਵਿਚ ਦਰਜ ਕੀਤੇ ਗਏ ਪਤੇ 'ਤੇ ਜਮਾਂ ਕਰਵਾਉਣ ਲਈ ਕਿਹਾ ਜਾਂਦਾ ਹੈ। ਵਿੱਤੀ ਲੈਣਦਾਰ ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਕੇਵਲ ਇਲੈਕਟ੍ਰੋਨਿਕ ਤਰੀਕੇ ਨਾਲ ਜਮਾਂ ਕਰਵਾਉਣਗੇ। ਸਾਰੇ ਹੋਰ ਸਟੇਕਹੋਲਡਰ ਆਪਣੇ ਦਾਅਵੇ ਸਮੇਤ ਵਿਅਕਤੀ ਦਾ ਸਬੂਤ ਪੇਸ਼ਟ ਜਾਂ ਇਲੈਕਟ੍ਰੋਨਿਕ ਤਰੀਕੇ ਨਾਲ ਜਮਾਂ ਕਰਵਾ ਸਕਦੇ ਹਨ।

ਗ਼ਲਤ ਜਾਂ ਝੂਠੇ ਸਬੂਤਾਂ ਨੂੰ ਜਮਾਂ ਕਰਨ ਦੀ ਸੂਰਤ ਵਿੱਚ ਜੁਰਮਾਨਾ ਲੱਗੇਗਾ।

ਮਿਤੀ : 20-01-2022

ਸਥਾਨ : ਲੁਧਿਆਣਾ

ਰਾਜੇਸ਼ ਕੁਮਾਰ ਲੁੱਬਾ, ਰਜਿ: ਇਨਸੋਲਵੈਂਸੀ ਪ੍ਰੋਫੈਸ਼ਨਲ
ਰਜਿ. ਨੰ. IBBI/PA-002/IP-N00170/2017-18/10440